

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Contempt Case (AT) No.08 of 2021 in
Company Appeal (AT) No.36 of 2016

IN THE MATTER OF:

Montreaux Resorts (P) Ltd.

...Applicant

Versus

Vikram Bakshi & Ors.

...Respondents

**For Applicant: Shri Deepak Khosla, Shri Shoron Paul and Shri
 Shenoy Das, Advocates**

**For Respondents: Shri Jay Savla, Sr. Advocate with Shri Anand M.
 Mishra, Advocate**

ORDER
(Virtual Mode)

08.03.2021 Counsel for the Applicant submits that he wants to move
Court No.1 with regard to Bench for listing of this matter.

This matter may not be listed before a Bench in which Justice A.I.S.
Cheema, Member (Judicial) is Member.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md